(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	15423715	2	6073897	90.79	0	0	9349818	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	6	6006171	0	0	0.00	0	0	6006171	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	2696803	1	616000.00	9.21	0	0	2080803	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	6000000	0	0	0.00	0	0	6000000	<u>Annexure 9</u>
Total		14	30126689	3	6689897	100.00	0	0	23436792	

Name of the Corporate Debtor: EMCO Tech Equipment Private Limited; Date of Commencement of CIRP: 05-01-2024; List of Creditors as on: 03-02-2024; Name of IP: Ms. Sunita Umesh; Process Number: 1; Last 5 digitof registration number: 10165